

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3618
ANSWERED ON:03.09.2012
CLEAN DEVELOPMENT MECHANISM
Singh Smt. Meena

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has started Clean Development Mechanism, an emission reduction projects in the country;
- (b) if so, the details thereof and the progress and the achievements made in this regard; and
- (c) the details of the expenditure made on these projects so far and the foreign assistance involved in the same along with the benefits accrued in proportion to the expenditure?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The Government of India has set up a National Clean Development Mechanism Authority (NCDMA) in December 2003, with the Secretary (Environment & Forests) as Chairman.. The Authority considers various Clean Development Mechanism (CDM) projects for the grant of Host Country Approval (HCA) from sustainable development point of view. India's CDM potential represents a significant component of the global CDM market. As on August 28, 2012, out of total 4,527 projects registered by the CDM Executive Board, 878 are from India, which so far is the second highest by any country in the world. Under the CDM modalities and procedure, projects with Official Development Assistance (ODA) are not eligible for CDM benefits. As on date, India has accorded Host Country Approval to 2423 projects facilitating an investment of more than Rs. 440,895 crores. If all these projects get registered by the CDM Executive Board, they have the potential to generate 716 million Certified Emission Reductions (CERs) by the end of the year 2012.